

(b) whether it is also a fact that in preparing the projects in the tribal region, no care during all these Five Year Plans has been taken to prepare the directly affected tribal people to be able to bear the tremendous impact of the sudden vast industrialisation; and

(c) if so, the steps and correctives proposed to be taken and applied in the next Plan?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) to (c). The question of timely and adequate rehabilitation of Scheduled Castes and Scheduled Tribes displaced by various irrigation, power and industrial projects has been engaging serious attention of the Government of India. The State Governments, who are primarily concerned with the rehabilitation of such persons, Industrial Undertakings and the Project authorities have taken necessary steps in the Third Five Year Plan for the speedy and suitable rehabilitation of such displaced persons. The question as to the measures to be adopted during the Fourth Five Year Plan is under consideration of the Government of India and the Planning Commission.

Village Water Supply Schemes in Kerala

3347. Shri P. Kunhan: Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that a number of Village Water Supply Schemes started in Kerala, especially in Palghat District, during the Third Plan have been dropped after spending huge amounts of money; and

(b) if so, the names of the Panchayats affected and the reasons therefor?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) and (b). The required information is being collected and will be laid on the Table of the Sabha as soon as it is received from the State Government.

Education of Adivasis

3348. Shri H. C. Soy: Will the Minister of Planning and Social Welfare be pleased to refer to the reply given to Unstarred Question No. 4152 on the 21st April, 1966 and state:

(a) the time when the disparity in the educational development between the two sections of the Adivasis will be removed;

(b) whether it is a fact that the number of Schools, especially High Schools and Colleges have grown up and State Government aid and recognition given more readily in Ranchi district than in Singhbhum and Santal Pargana in Bihar, has resulted in increased facilities for Christian Adivasis as compared to Non-Christian Adivasi students;

(c) the number of residential schools opened in predominantly Non-Christian Adivasi areas; and

(d) whether there is a proposal in the next Plan to have much larger funds made available to give more educational facilities to less educationally developed section of Adivasis?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) The State Governments are making efforts to bring the backward Adivasis upto the level of the rest of the community as early as possible. It is not possible to give the definite date when the disparity between the Christian and non-Christian Adivasis will be removed.

(b) to (d). The requisite information has been called for from the State Government concerned and it will be laid on the table of the House as soon as it is received.

Irwin Hospital, New Delhi

3349. Shri Mohammed Koya:

Shri P. C. Borooah:

Shri Shree Narayan Das:

Shri D. C. Sharma:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether there is any proposal to

take over the Irwin Hospital by Government;

(b) whether the Delhi Municipal Corporation is resisting such a move; and

(c) if so, Government's reaction thereto?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) to (c). There is no proposal to take over the Irwin Hospital by the Central Government. However, with a view to improving the administration and consequently the standard of clinical service and medical education, the Delhi Administration have constituted a Board of Management under the Chairmanship of the Chief Commissioner which will coordinate the working of the three connected institutions, namely, the Maulana Azad Medical College, the Irwin Hospital and the G. B. Pant Hospital. The Mayor of Delhi is a member of this Board.

Power Cuts in States

3350. Shri D. B. Raju: Will the Minister of Irrigation and Power be pleased to state:

(a) how many States in India have imposed cuts on the supply of electricity and power during 1965-66;

(b) how many States have collected the minimum prescribed yearly charges from agriculturists for the power connections given for agricultural purposes, even after imposing power cuts; and

(c) how many States, among those which imposed power cuts, are considering to give some remission for the minimum yearly charges already collected?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) to (c). The requisite information is being collected and will be laid on the Table of the House as soon as possible.

Workers in Kolar Gold Fields

3351. Shri H. C. Linga Reddy: Will the Minister of Finance be pleased to state:

(a) the number of workers employed in the Kolar Gold Fields in Mysore State at present;

(b) the number of employees retrenched during the last three years either on account of the retrenchment or closure of mines;

(c) the alternative arrangements made and the employment potential created to employ the retrenched labourers and other surplus people in the area; and

(d) for how long the mines are likely to last with the present strength of the labourers in employment?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) On 1-8-1966 the number of workers was 13,128.

(b) In the three years preceding 1-8-1966 no workers were retrenched.

(c) Messrs Bharat Earth Movers Ltd., a Government company, is constructing a factory there which may have an employment potential for 3,000 workers. This will be of help to workers leaving the Kolar Gold Mines by retirement or otherwise.

(d) On the basis of the proved ore reserves most sections of the mines should continue for 10 to 15 years. Further exploration to develop ore reserves is also taking place. However the strength of workers does not depend only on the ore reserves but is determined with reference to production techniques and other relevant factors.

Unemployed Sanitary Inspectors in Kerala

3352. Shri Mohammed Koya: Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that some Sanitary Inspectors who passed the